

THE HIGH COURT OF ORISSA, CUTTACK

Cuttack dated the 22nd April, 2025

The following Officers are transferred and posted as noted against their names.

Sl. No.	Name of the Officer	Place of Posting on transfer
1.	Shri Goutam Sharma	Chairman, Odisha Sales Tax Tribunal, Cuttack
2.	Shri Biranchi Narayan Mohanty	District & Sessions Judge, Khurda, Bhubaneswar
3.	Shri Gopal Chandra Behera	District & Sessions Judge, Keonjhar
4.	Shri Biswajit Das	Member, 2 nd MACT (S.D.), Berhampur
5.	Shri Sudipta Acharya	District & Sessions Judge, Mayurbhanj at Baripada
6.	Shri Ram Shankar Hota	District & Sessions Judge, Kandhamal, Phulbani
7.	Shri Bhagabana Pradhana	A.D.J.-cum-Special Judge (Vig.), Keonjhar
8.	Shri Satyapira Mishra	District and Sessions Judge, Bargarh
9.	Dr. Bhagyalaxmi Rath	District & Sessions Judge, Ganjam, Berhampur
10.	Smt. Rupashree Choudhury	Judge, Family Court, Phulbani
11.	Shri Nisith Nisank	Judge, Family Court, Koraput at Jeypore
12.	Shri Pranab Kumar Routray	District & Sessions Judge, Dhenkanal
13.	Shri Rashmi Mohan Acharya	P.O., State Education Tribunal, Bhubaneswar
14.	Shri Aurobindo Pattanaik	Member Secretary, OSLSA, Cuttack
15.	Shri Debadatta Das Mohapatra	A.D.J., Anandapur
16.	Smt. Luna Mohanty	District & Sessions Judge, Kendrapara
17.	Shri Jagadish Prasad Mohanty	District & Sessions Judge, Gajapati at Paralakhemundi
18.	Shri Mohan Rao Dora	P.O., Designated Court under OPID Act, Balasore
19.	Shri Debasis Rout	District & Sessions Judge, Deogarh
20.	Shri Samar Bilash Behera	A.D.J.-cum-Spl. Judge (Vig.), Bhubaneswar
21.	Shri Arun Kumar Sahoo	2 nd ALR-cum-Addl. Secy., Law Department, Bhubaneswar
22.	Smt. Rasmita Dalai	Judge, Family Court, Jagatsinghpur
23.	Shri Girija Prasad Mohapatra	Member, STAT, Cuttack
24.	Shri Dhanurdhar Senapati	District & Sessions Judge, Sonapur
25.	Shri Madanlal Khedia	A.D.J.-cum-Spl. Judge (Vig.), Sambalpur
26.	Shri Gyanendra Kumar Barik	ADJ-cum-Spl. Judge (Vig.), Berhampur
27.	Shri Sanjeev Ranjan Samanta	Judge, Family Court, Bhubaneswar
28.	Smt. Itishree Malabika Bhuyan	ADJ, Kamakshyanagar
29.	Shri Sadasiba Jena	A.D.J., Jharsuguda

30.	Dr. Sanghamitra Dash	A.D.J.-cum-Special Court under POCSO Act, Jeypore
31.	Smt. Madhumita Mohanty	A.D.J., Deogarh
32.	Shri Choudhury Prabir Kumar	Judge, Family Court, Angul
33.	Shri Subrat Kumar Pattnaik	P.O., Special Court under SC & ST (PoA) Act, Bolangir
34.	Shri Bibhu Prasad Panda	A.D.J., Paralakhemundi
35.	Ch. Basudeba Patro	Judge, Family Court-II, Bhubaneswar
36.	Shri Naresh Mohanty	1 st A.D.J., Berhampur
37.	Shri Hrushikesha Acharya	A.D.J., Angul
38.	Shri Pradeep Kumar Samal	A.D.J., Chhatrapur
39.	Smt. Ranjita Jyotishi	2 nd ADJ, Rourkela
40.	Dr. Indu Sharma	Judge, Family Court, Nayagarh
41.	Shri Manoranjan Das	A.D.J.-cum-Special Court under POCSO Act, Phulbani
42.	Shri Manoj Kumar	A.D.J., Aska
43.	Smt. Prajyoti Rout	Judge, Family Court, Baripada
44.	Shri Santosh Kumar Nayak	A.D.J., Jajpur Road
45.	Shri Subash Ch. Dhal	P.O., Designated Court under OPID Act, Sambalpur
46.	Shri Himansu Sekhar Singh	A.D.J.-cum-Special Court under POCSO Act, Cuttack
47.	Ms. Sunita Pattanaik	A.D.J., Umerkote
48.	Shri Rajesh Dash	ADJ-cum-Spl. Judge (Vig.), Phulbani
49.	Ms. Smruti Lekha Barik	1 st A.D.J., Cuttack
50.	Shri Rajib Lochan Sahu	A.D.J.-cum-Special Court under POCSO Act, Bhawanipatna
51.	Shri Manas Ranjan Rath	Judge, Family Court, Bargarh
52.	Smt. Sanghamitra Sharma	A.D.J., Odagaon
53.	Mr. Shaikh Md. Quais	A.D.J., Bhanjanagar
54.	Shri Debadatta Patnaik	A.D.J., Gunupur

By Order

sd/-
Registrar (Admn.)
High Court of Orissa, Cuttack

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22/04/25
Special Officer (Admn.)
High Court of Orissa, Cuttack